

SPECIAL BENCH ITEM NO. 132

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 295/2019, CA No. 296/2019, CA No. 07/2023 IN CP No. 121/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	SANJEEV AGARWAL V/S OMKALESHWAR COLONISER PVT LTD & ORS
UNDER SECTION	241/244 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Rajnish Sinha alongwith Sh. Joy Bajaj, Advs. : *For the Petitioner*
Sh. Aman Kumar Dwivedi, Adv. : *For the Respondent No. 2 & 4*

ORDER

Ld. Counsel for the parties present.

At the request, the matter is adjourned to 22nd March, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

13th March, 2023

Bipul Kumar Tiwari
(Stenographer)